

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

ORIGINAL APPLICATION NO:206/2009.
DATED THE 1st DAY OF JUNE, 2009.

CORAM:

HON'BLE Mr GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Ms K NOORJEHAN, ADMINISTRATIVE MEMBER

P Raghu,
GDS MD Mancha P.O., Nedumangad,
Thiruvananthapuram. ... Applicant

By Advocate Mr Vishnu S Chempazhanthiyil

V/s

- 1 Superintendent of Post Offices,
Trivandrum South Division,
Trivandrum-14.
- 2 Chief Post Master General,
Kerala Circle, Thiruvananthapuram-33.
- 3 Union of India, represented by its Secretary,
Ministry of Communications,
New Delhi. ... Respondents

By Advocate Mr George Joseph ACGSC

This application having been heard on 01.06.2009 the Tribunal on the same day delivered the following

(ORDER)

HON'BLE Mr GEORGE PARACKEN, JUDICIAL MEMBER

The counsel for applicant has submitted that he wants to withdraw this OA with liberty to file fresh OA.

The request is granted. OA is accordingly dismissed as withdrawn.

There shall be no orders as to costs.


K.NOORJEHAN
ADMINISTRATIVE MEMBER


GEORGE PARACKEN
JUDICIAL MEMBER

abp